

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/40/2018
NAME OF THE PETITIONER (S) : JAY GRANITES PVT LTD
NAME OF THE RESPONDENTS(S) : ROC, CHENNAI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B.	Sarith Babu	For Respondent	B. Saritha
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ORDER

Counsel for petitioner called but was absent. Representative of ROC present. The matter is adjourned for hearing submissions by both the sides. Put up on 23.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc